

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CA (CAA)-98(PB)/2017

IN THE MATTER OF:

M/s AB Medicos Pvt. Ltd.

....

APPLICANT / PETITIONER

M/s Rockland Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 22.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**


**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**


For the APPLICANT / PETITIONER :- Mr. Pradeep Kumar Mittal, Advocate
Mr. Praveen Kumar Mittal, Advocate

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request made by parties, the matter is posted for hearing on 31st August 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**